

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 146 Genl./XVII.3(6-G),

dated 22nd August, 2019

AUG 2019

RECEIPT

859

In partial modification to this Court's Notification No.171 Genl.6/XVII.3 dated 04.12.2018, it is hereby notified for general information that 23.08.2019 (Friday) has been declared as holiday in all the Subordinate Courts of Punjab, Haryana and UT, Chandigarh on account of Sri Krishan Janmashtami and in lieu thereof the Saturday falling on 23.11.2019 will be observed as Working day.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES

Musam Lal

Assistant Registrar (General) for Registrar General

Endst. No. 24148 Genl./XVII.3, dated 22nd August, 2019

Copy forwarded to :-

Post

1. The Controller of Printing & Stationery, U.T., Chandigarh.
2. The Controller of Printing & Stationery, Haryana, Chandigarh. with the request that the notification be published in the official Gazettes of their state/U.T.
3. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali. The notification has been uploaded on the web portal of Punjab Government.

Uploaded

Musam Lal

Assistant Registrar (General) for Registrar General

Endst. No. 24149 Genl./XVII.3, dated 22nd August, 2019

EMAIL

Copy forwarded to all the District and Sessions Judges in the States of Punjab, Haryana and UT, Chandigarh for information and necessary action.

Musam Lal

Assistant Registrar (General) for Registrar General

Endst. No. 24150 Genl./XVII.3, dated 22nd August, 2019

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.

Contd.....3.

11. The Accountant General, (A&E), Punjab, Chandigarh.
12. The Accountant General, (Audit), Punjab, Chandigarh.
13. The Accountant General, (A&E), Haryana, Chandigarh.
14. The Accountant General, (Audit), Haryana, Chandigarh.
15. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
16. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
17. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
18. The President, Sikh Gurudwara Tribunal, Chandigarh.
19. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

J. Husan Lal
Assistant Registrar (General)
for Registrar General

Endst. No. 24151 Genl./XVII.3, dated 22nd August, 2019

Copy forwarded to :-

1. The Chief Editor, The Tribune, Chandigarh.
 2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Parchkula-134 109.
 3. The Chief Editor, Punjab Kesri, Chandigarh.
 4. The Chief Editor, Daily Ajit, Jalandhar.
- with the request to publish the notification may be published in their newspapers immediately for the information of general public.

J. Husan Lal
Assistant Registrar (General)
for Registrar General

Endst. No. 24152 Genl./XVII.3, dated 22nd August, 2019

Uploaded on ISHiCO (Mozilla) for information to :-

1. The Principal Secretary to Hon'ble the Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

J. Husan Lal
Assistant Registrar (General)
for Registrar General

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, AMBALA.

Endst.No. 19097-98 dated 22/8/19

Copy forwarded to the following for information:-

1. All Judicial Officers posted in Ambala Sessions Division.
2. The Superintendent of Police, Ambala.
3. The District Attorney, Ambala.
4. The President, District Bar Association, Ambala.
5. The President, Bar Association, Ambala Cantt./Naraingarh.
6. The Superintendent, Central Jail, Ambala.
7. The Superintendent, Observation Home, Ambala.

Sd
District and Sessions Judge,
Ambala 22/8/19

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